

**ASSOCIATE DECOR LIMITED****I FINANCIAL CREDITORS - FORM C**

The public notice sought proof of claims from financial creditors in Form C as stipulated in Regulation 8 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations 2016. The IRP/RP has received claims from the following financial creditors:

**A SECURED FINANCIAL CREDITORS - CLAIMED IN FORM C**

Amount in Rs.

Sr. No.	Bank Name	Claimed by Financial Creditors	Amount of Claim Rejected	Admissible Amount	Voting Percentage
1	Oriental Bank Of Commerce	1,38,68,90,516.00	-	1,38,68,90,516.00	24.16%
2	Bank of Baroda	1,99,23,73,126.75	20,31,550.47	1,99,03,41,576.28	34.67%
3	Corporation Bank	2,36,42,54,748.00	-	2,36,42,54,748.00	41.18%
	<b>Total</b>	<b>5,74,35,18,390.75</b>	<b>20,31,550.47</b>	<b>5,74,14,86,840.28</b>	<b>100.00%</b>
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**B SECURED FINANCIAL CREDITORS - NOT CLAIMED**

NIL

**C UNSECURED FINANCIAL CREDITORS - CLAIMED IN FORM C**

Sr. No.	Name of Creditors	Claimed by Financial Creditors	Amount of Claim Rejected	Admissible Amount
1	Noorudin Khan	1,02,68,122.00	22,48,657.00	80,19,465.00
2	Farooq Ali Khan	6,50,80,535.00	-	6,50,80,535.00
3	Associate Holdings Private Limited.	23,45,61,660.00	28,67,002.00	23,16,94,658.00
	<b>Total</b>	<b>30,99,10,317.00</b>	<b>51,15,659.00</b>	<b>30,47,94,658.00</b>

**D UNSECURED FINANCIAL CREDITORS - NOT CLAIMED**

NIL